

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 01-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/IBC/1050/CHE/2024

PETITION NUMBER : CP/IB/522(CHE)/2018

**NAME OF THE APPLICANT : Ramela Rangasamy (Liquidator)
M/s. Florind Shoes Pvt Ltd**

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Reg 15 & 31 of IBBI Reg 2016

ORDER

Ld. Counsel Ms. Ramela Rangasamy for the Applicant.

This IA has been filed to take on record the 21st Progress Report and Asset Sale Report for the quarter ended 31.03.2024. The same is taken on record subject to all just exceptions.

IA/IBC/1050/CHE/2024 is accordingly disposed off.

**-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)**

**-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk